

कोटा-बीना और कोटा नागदा लाइन पर
व्यापारियों को वैगन की सप्लाई

3350. श्री चतुर्भुज : क्या रेल
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोटा-बीना
और कोटा-नागदा लाइन पर छत्रड़ा,
सालपुरा, गटक, अन्ता, रामगंजमंडी,
भुवानी मंडी, चौकहला स्टेशनों पर व्या-
पारियों को रेलवे वैगन की सप्लाई बन्द कर
दी गई है ;

(ख) यदि हां, तो देश में ऐसे कुल
कितने रेलवे स्टेशन हैं जहां पर रेलवे
वैगन की सप्लाई बन्द कर दी गई है ;

(ग) व्यापारियों को रेलवे वैगन
सप्लाई न करने के क्या कारण हैं ; और

(घ) वैगन की सप्लाई पर लगाई
गई रोक के आदेश को व्यापार के हित में
कब तक वापस लिया जायेगा ?

रेल मंत्रालय तथा संसदीय कार्य विभाग
में उप मंत्री (श्री मल्लिकार्जुन) : (क)
जी नही । इन स्टेशनों में से प्रत्येक
स्टेशन पर पिछले 6 महीनों के दौरान माल
डिब्बे सप्लाई किये और लादे गये थे ।

(ख) से (घ) . प्रश्न नहीं उठता ।

**Construction of over Bridges at Old
and New Rohtak Road**

3351. SHRI TRILOK CHANDRA:

SHRI BABURAO PRANJPE:

Will the Minister of SHIPPING
AND TRANSPORT be pleased to
state:

(a) whether the construction of two
over-bridges contemplated in the Sixth
Five Year Plan with respect to Old
Rohtak Road near Azad Market and

New Rohtak Road near Zakhira to
going to start shortly;

(b) if so, when;

(c) whether change from the idea of
over-bridges to that of constructing
under bridges is being mooted; and

(d) if so, with what advantages?

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI SITARAM
KESARI): (a) and (b). No, Sir. Both
the proposals are in a preliminary
stage and as such it is not possible to
indicate their actual date of start.

(c) and (d). So far as Zakhira cross-
ing is concerned it is proposed to have
a road over bridge. As regards Azad
Market crossing, the type of bridge
has yet to be decided.

12.00 hrs.

SHRI ATAL BIHARI VAJPAYEE
(New Delhi): Sir, I have given notice
of an adjournment motion. I would
like the holiday policy of the Govern-
ment to be discussed in the House.
Dushera and Diwali are no longer
national holidays; Ramnaumi and
Janamashtami have been excluded.

MR. DEPUTY-SPEAKER: A ques-
tion has already been admitted.

SHRI ATAL BIHARI VAJPAYEE:
It was my question. that brought forth
the reply and the reply has caused
widespread resentment. You kindly
allow a discussion on this... (Inter-
ruptions). It is playing with the sen-
timents of the people... (Interrup-
tions).

MR. DEPUTY-SPEAKER: Shri
Rajesh Pilot, all other hon. Members
will kindly sit down.

SHRI RAJESH PILOT (Bharatpur):
I have given notice of calling atten-
tion, I have also given notice for a
discussion under Rule 193 on the ques-
tion of resettlement of ex-servicemen.
We can only discuss about it during
the debate on the Demands of the
Defence Ministry; throughout the year,
we do not get any other opportunity.